

27-11-2018

Plaintiff is duly represented.

Seen and perused the petition no. 701/18 filed by the plaintiff U/O 23 R 1 CPC praying for disposed of this suit on withdrawal stating that the plaintiff has compromised this suit with the defendant outside the court and the defendant has already deposited the settled amount to the plaintiff bank.

Heard. Perused. Allowed.

Accordingly this case is disposed of on withdrawal.


**Munsiff
Baksa**